

No. 593-595/RACC/New Delhi

Dated: 04.04.2019

To

The learned Registrar General
Hon'ble High Court of Delhi
Shershah Road
New Delhi

Sub: Assumption of charge as District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, in terms of Order No. 16/DHC/Gaz./G-1/2019 dated 04.04.2019.

Sir

This is in reference to the subject cited above. May I respectfully say that in terms of the aforesaid order, I have assumed charge as District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi today on **04.04.2019 in the afternoon**. This is for your kind information and necessary action please.

Thanking You.

Yours Sincerely


(O. P. Saini)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)
Rouse Avenue Court Complex
New Delhi

✓ To, The Sealing Website (Hindi & English) THC/Delhi
to upload the information regarding Distt. & Sessions
Judge Cum Special Judge PC Act - CBI,
Rouse Avenue Court Complex, N. Delhi.